

Calcutta High Court (Appellate Side)

Scrutiny List From 12-09-2022 To 12-09-2022

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM (A)	4418/2022	PROSENJIT PAL @ PRASENJIT PAL	PAYEL SHOME	30-09-2022	WRONG ADDRESSING OF HONBLE CJ.
2	CRM (A)	4435/2022	TUKAN BIBI	PARVEJ ANAM	31-10-2022	DEFECTIVE 1ST PARA
3	CRM (A)	4436/2022	SADDAM ALI ALIAS SADDAM HUSSAIN AND ORS	Jeenia Rudra	31-10-2022	WITHOUT NOTARY STAMP IN ID PROOF
4	CRM (A)	4450/2022	RANJIT MIDYA AND ORS	MRS SONALI DAS	31-10-2022	DEFECTIVE 1ST PARA
5	CRM (A)	4451/2022	KALIPADA SINGH ALIAS BHUMIJ AND ORS	MR J L ROY	31-10-2022	INPROPER 1ST PARA
6	CRM (DB)	3151/2022	DILIP KR BERA	PRITHISH BANDYOPADHYAY	30-09-2022	DEFECTS IN PS NO.
7	CRM (DB)	3154/2022	NIKUNJ BARMAN ALIAS NIKUNJA BARMAN	BUSRA KHATOON	31-10-2022	NO LOWER CT CASE NO IN PARA 1
8	CRM (DB)	3161/2022	PARTHA LOHAR ALIAS SHYAM LOHAR	ABHINABA DAN	31-10-2022	LOWER CT CASE NO ABSENT IN PARA 1
9	CRM (DB)	3163/2022	HELAL SARDAR ALIAS HALAL ALIAS HALAL SARDAR	ATARUL HOQUE MOLLA	31-10-2022	NO LOWER CT NO. IN PARA 1
10	CRM (DB)	3164/2022	KEYA SARKAR	SK ABDUR RAHIM	31-10-2022	1. NO ADVOCATE SIGN IN PRESENTATION FORM 2. NO PINCODE IN PET. ADDRESS
11	CRM (DB)	3165/2022	KONIJA BIBI @ KANIJA BIBI	RAJAT KUMAR DHAR	31-10-2022	WANT OF FIR COPY
12	CRM (DB)	3167/2022	IBRAHIM KLALILULLAH ALIAS RAJESH	JISAN IQUBAL HOSSAIN	31-10-2022	DEFECTIVE 1ST PARA
13	CRM (SB)	222/2022	GANESH PRAMANIK @ GANESH PRAMANICK	SANDIP KUMAR MONDAL	30-09-2022	WANT OF FIR COPY
14	CRM (SB)	223/2022	MD MAHARAJ HOWLADAR ALIAS PRADIP HALDER	ATARUL HOQUE MOLLA	31-10-2022	NO LOWER CT CASE NO IN 1ST PARA

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